

National Company Law Tribunal

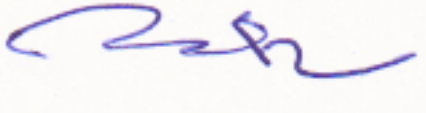
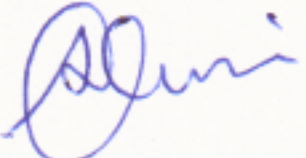
Allahabad Bench

CP NO. 8/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: D.Y. Vishnu Dutt Agarwal vs Aditya Medical Books

SECTION OF THE COMPANIES ACT: 433/434 of the Companies Act 1956 Pvt Ltd,

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	M.K. BAKSI	SL. ALD.	Prd. Clerk	
2.	Shafat Hussain	SL. ALD.		

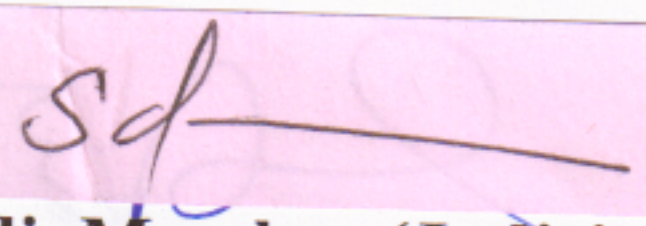
CP No.8/2016

Shri Shafaq Hussain for the petitioner. An application for restoration of the present case is filed. A copy thereof be provided to the Central Govt. through office of O.L after filing its reply.

The matter be listed on 30th October, 2017.

Dated:10.10.2017

Typed by
P.K. Jyoti


H.P. Chaturvedi, Member (Judicial)